

THE GAUHATI HIGH COURT
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION NO. 27

Dated Guwahati, the 13th June 2018

Hon'ble the Chief Justice has been pleased to re-constitute the following Committee for consideration of the representations submitted by the Judicial Officers under the jurisdiction of the Hon'ble Gauhati High Court for expunction / revision of remarks and / or upgradation of gradings recorded in their ACRs in the manner indicated below :-

NAME OF THE COMMITTEE	HON'BLE JUDGES	SECRETARY
Committee for consideration of the representations submitted by the Judicial Officers under the jurisdiction of the Hon'ble Gauhati High Court for expunction / revision of remarks and / or upgradation of gradings recorded in their ACRs.	Hon'ble Mr. Justice Ujjal Bhuyan Hon'ble Mr. Justice Manojit Bhuyan Hon'ble Mr. Justice Achintya Malla Bujor Barua	-----

By Order,
Sd/- Robin Phukan
REGISTRAR GENERAL

Memo No. HC. III - 23/2013/PT/ 578 / G, Dated 13th June, 2018

Copy to:-

- 1) The Registrar (_____), Gauhati High Court, Guwahati.
- 2) The Registrar, Gauhati High Court, Kohima Bench, Kohima / Aizawl Bench, Aizawl / Itanagar Bench, Naharlagun.
- 3) The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
- 4) The Joint Registrar (_____), Gauhati High Court, Guwahati.
- 5) The Deputy Registrar (_____), Gauhati High Court, Guwahati.
- 6) The Asstt. Registrar (_____), Gauhati High Court, Guwahati.
- ✓ 7) The System Analyst, Gauhati High Court, Guwahati. *He is requested to upload this Notification in the website of Gauhati High Court.*
- 8) The P.S. to Hon'ble Mr. Justice Ujjal Bhuyan, Gauhati High Court, Guwahati.
- 9) The P.S. to Hon'ble Mr. Justice Manojit Bhuyan, Gauhati High Court, Guwahati
- 10) The P.S. to Hon'ble Mr. Justice Achintya Malla Bujor Barua, Gauhati High Court, Guwahati
- 11) The P.S. to Hon'ble Mr./Mrs. Justice _____ Gauhati High Court, Guwahati.
- 12) The C.A. to the Registrar General, Gauhati High Court, Guwahati.


REGISTRAR GENERAL

13-06-18
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